

might assure the House that the number is not very large

Shri Harish Chandra Mathur: Do I understand that the hon Minister's answer covers also the members of the UPSC or they are giving separate consideration to this matter?

Shri Datar: This is a point which concerns all civil service regulations; all those who are governed by them would come within the orbit of the consideration.

Mr Speaker: Hon Members are not expected to know all these Civil Service Regulations

Shri Datar: It applies to all Government Departments.

Shri Harish Chandra Mathur: I am asking a specific question

Mr. Speaker: The UPSC is also a Government Department

Autonomous Corporation for Cambay Oil Region

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*2027. { **Shri L. Achaw Singh:**
Shri Rameshwar Tantia:
Shri Halder:
Shri Shivananjappa:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether there is any proposal to set up an autonomous corporation for the Cambay oil region; and

(b) if so, when it will be set up and what will be its functions?

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha): (a) No, Sir.

(b) Does not arise.

Shri Hem Barua: May I know whether it is a fact that the enthusiasm that was roused after the discovery of oil at Cambay initially is dying out as a result of the fact that the results obtained so far are not commensurate with the original expectation, and if so, the lag between the

original expectations and the results so far achieved?

The Minister of Mines and Oil (Shri K. D. Malaviya): I do not agree to the assessment made by my hon. friend regarding the enthusiasm abating in our work. The technical quantitative assessment is still to be made, and we have all to watch the result with a little patience. I want to remind the House of my statement where I had said that we should approach the whole question with cautious optimism. So far as the technical assessment of Cambay oil is concerned, it remains today where it was when oil was discovered.

Shri Shivananjappa: May I know the reasons that impelled Government not to constitute an autonomous corporation?

Shri K. D. Malaviya: We have to bore a number of holes more in order to assess the quantity of oil in that small limited oilfield. Once we know the quantity, and it is established, then and then alone will it be proper to float a commercial corporation. Otherwise, it will be a little premature.

Shri Hem Barua: May I know the number of wells so far sunk in the area, and whether it is also a fact that the Cambay field is yet to be mapped out?

Shri K. D. Malaviya: So far as the Lunej oilfield in Cambay is concerned, it has been properly mapped out, and all the probable structures of oil are known to us. We have put in the first hole there, which has given us indication of oil. Now, we have no drills, and we are waiting for the drills to arrive and for the sanctions for the drills to be made by Government as a whole. As soon as we receive the equipment, we shall proceed with our drilling programme fastly. In the meantime, I would like to report to the House that the second hole was started only four days back, and we have drilled 400 odd metres now in these three or four days. This is a very good achievement.

Shri P. E. Patel: May I know whether Government have considered the question of setting up the refinery near Cambay or somewhere round about it, and may I know whether that would be in the private sector or the public sector?

Shri K. D. Malaviya: Both the questions are very premature.

Mr. Speaker: It is something like naming the child before it is born.

Shri Tridib Kumar Chaudhuri: May I know whether any oil has been struck in the second hole?

Shri K. D. Malaviya: No, we have still to go about a thousand metres more to know whether oil will be there or not.

Shri Feroze Gandhi: May I know whether the attention of the hon. Minister has been drawn to an editorial in the *Eastern Economist* wherein it is stated that the hon. Minister has been making rather wild statements with regard to the discovery of oil and that he has announced a contribution of Rs 500 crores from the Planning Commission in the Third Five Year Plan for this purpose? We would like to know whether these are facts or not.

Shri K. D. Malaviya: Both the statements alleged to have been made by me in the article or the editorial of the paper appear to me to be fantastically wrong. I never made any wild statements, and I never said that Rs. 500 crores had been sanctioned by Government for oil exploration in the Third Five Year Plan.

Shri K. U. Parmar: The hon. Minister has stated that owing to the non-availability of drilling equipment, the work at Cambay is not progressing. But in Bengal, five times that drilling work was done, but no oil was found out. May I know whether Government are intending to transfer those equipments to this area in the national interest, so that the equipment will not be wasted? May I know whether Government have got any proposal in that behalf?

Shri K. D. Malaviya: The oil equipments used in West Bengal basin do not belong to us. They belong to a foreign company, and they worked according to a programme of their own. But the oil equipment in Cambay belongs to the Oil and Natural Gas Commission, we have to get more of our own equipment to do our work.

Production of Receivers and Transmitters in Bharat Electronics (P) Limited.

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*2028. { **Shri Tangamani:**
Shri S. M. Banerjee:
Shri A. K. Gopalan:

Will the Minister of Defence be pleased to state:

(a) whether there had been any increase in the production of transmitters and receivers in the Bharat Electronics (P) Limited during 1958-59;

(b) if so, to what extent; and

(c) whether this would meet the total requirement of the country?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) Yes, Sir

(b) The value of production of transmitters and receivers in BEL (including the value of work-in-progress) during the year 1958-59 has gone up to approx. Rs. 60 lakh. Production of these in the previous year was Rs. 27.5 lakh

(c) Not at present; the B.E.L. will be able to fulfil all orders placed on it.

Shri Tangamani: What is the yearly capacity of the Bharat Electronics, Bangalore, and what is the production now?

The Minister of Defence (Shri Krishna Menon): Capacity in regard to transmitters.

Mr. Speaker: Yes.

Shri Krishna Menon: The capacity in regard to transmitters will depend